

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY) : (a) Complaints have been made from time to time that in some instances members of the Scheduled Caste and Scheduled Tribe have been dispossessed of their allotted surplus ceiling land by vested interest.

(b) States have been advised to ensure that possession is restored to such surplus ceiling land assignees, and also to ensure that adequate legal protection is extended to them so that they are not dispossessed in the future.

(c) Normally such situations do not arise. However, States have been directed that possession should be made over to the allottee simultaneously with the issue of pattas and mutation in the record of rights.

[*Translation*]

#### Metro Railway in Delhi

262. SHRI B.L. SHARMA PREM:  
SHRI PHOOLCHAND VERMA:  
DR. LAXMINARAYAN PAN-  
DEYA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to introduce metro rail services in Delhi;

(b) if so, the details thereof;

(c) whether the Government propose to implement this scheme during the current year; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d). Delhi

Administration has engaged M/s. RITES for the preparation of a Techno-Economic Feasibility Study for the introduction of Mass Rapid Transit System in Delhi. The Study has recommended the introduction of a Multi-Modal MRTS covering a total distance of 184.5 kms. including underground metro corridor for a distance of 27 kms. at an estimated cost of Rs. 5378 cr. at 1989 price levels.

The Report has been studied in great detail and number of discussions have been held. A project of this magnitude requires preparation of detailed project reports location surveys as also identification of sources of funding. It is premature to take a decision on the date of implementation.

[*English*]

#### Extension of MRTS Madras upto Mahabalipuram

264. SHRI C.K. KUPPUSWAMY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to extend Mall Railway Transit System in Madras upto Mahabalipuram in order to attract the tourists; and

(b) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT: (SHRI M. ARUNACHALAM): (a) No such proposal has been received from the State Government.

(b) Does not arise.

[*Translation*]

#### Vegetable Oil Mills in Gaya

265. SHRI RAJESH KUMAR: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up a vegetable oils mill in Gaya Parliamentary Constituency of Bihar; and

(b) if so, the name of the place selected for this purpose and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) No, Sir.

(b) Does not arise.

**Setting up of Branches of IDPL in Backward Areas**

266. SHRI NARAIN SINGH CHAUDHRY: Will the PRIME MINISTER be pleased to state:

(a) whether the Hathi Commission Report had recommended to set up the branches of I.D.P.L. in backward areas; and

(b) the details of the backward areas State-wise where the said recommendation has been implemented particularly in Haryana?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) and (b). The Committee on Drugs & Pharmaceutical Industry populations Known as Hathi Committee, had recommended in April, 1975 that public sector while expanding capacities and installing new capacities to fulfil the production obligation incorporated in the Committee's recommendations, should take due care that location of sites for new units for bulk drug production was dictated by reasons of economy. The Committee also felt that balanced dispersal of drug industry was essential considering the vastness of the country and also the importance of the industry. While the Committee expressed the

view that industries should not be allowed to concentrate near leading towns and cities, the States should provide sufficient incentives to the industry to develop in the backward areas. The recommendations of the Committee were for the drug industry and the public sector in general.

Indian Drugs & Pharmaceuticals Limited had subsequent to the submission of the Hathi Committee Report, set up two new manufacturing units in backward areas. These are (i) Niacina-mide Plant at Muzaffarpur (Bihar) and (ii) Formulation Plant at Dundaheera, Gurgaon (Haryana).

**Setting up of Vegetable Oil Mill in Aligarh**

267. SHRIMATI GAUTAM: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up a vegetable oil mill in the Aligarh Parliamentary Constituency; and

(b) if so, the name of the place selected for this purpose and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN): (a) No, Sir.

(b) Does not arise.

[English]

**Permission for Import of Edible Oils by West Bengal**

269. SHRI AJAY MUKHOPADHYA Will the PRIME MINISTER be pleased to state:

(a) whether the Government of West Bengal has requested for permission to import 15,000 tonnes of edible oils till March, 1992;